

BEFORE THE NATIONAL GREEN TRIBUNAL**CENTRAL ZONAL BENCH, BHOPAL****Original Application No 80/2020****Petitioner**

Nagrik Upbhokta margdarshak manch

Versus**Respondents**

State of M.P and Others

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Date: 27.01.2021

Place: Bhopal

Submitted by MPPCB:-


Through Officer-in-charge

Through Counsel

Parul Bhadoria

BEFORE THE NATIONAL GREEN TRIBUNAL

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REPLY ON BEHALF OF THE RESPONDENT NO. 07,

MADHYA PRADESH POLLUTION CONTROL BOARD [MPPCB]

- 1) The instant petition has been filed by the applicant alleging illegal construction of Gaushala at Ward No.79, Jabalpur M.P, by the Municipal Corporation Jabalpur, Respondent No. 3. It has been alleged that the policies and guidelines have not been followed for the establishment of Gaushala and the Respondent No. 3 has not obtained consent to establish from the MPPCB under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.
- 2) At the outset it is pertinent to note that, in view of the increasing no. of dairy farms in the country and the related environmental issues, the Central Pollution Control Board [CPCB] has published "*Guidelines for Environmental Management of Dairy Farms and Gaushalas*" in July 2020. The copy of the guidelines has been enclosed herewith as **Annexure R7-01**. In addition to the siting policy, the guidelines provide for the mechanisms required to be adopted for solid waste management, waste water management, air quality management at dairy farms and its regulatory/monitoring mechanism.
- 3) The officers of MPPCB carried out an inspection of the alleged site on 15.09.2019. The copy of the inspection report and photograph of site (as on 15.09.2020) has been enclosed herewith as **Annexure R7-02**. The total area of Gaushala is 26.79 hectares wherein the construction work was going for cattle shed admeasuring 28 meters x 16 1/2 meters and another shed for a godown admeasuring 20 meters x 30

mc 90

meters. The gaushala falls within the municipal limits but is located at a distance of 300 meters from residential area, 600 meters from Umariya pond, 700 meters from Umariya school, 1.2 km from National Highway, 3 km away from National Law University and about 3.5 km away from canal.

- 4) However, it is pertinent to note that the Municipal Corporation, Jabalpur has failed to obtain consent to establish from the MPPCB before starting the construction activities as required under the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.
- 5) That, a show cause notice was issued to the Commissioner, Municipal Corporation Jabalpur on 31.08.2020 for obtaining consent from the MPPCB and following the guidelines issued by CPCB for establishment of dairy farms and gaushalas. The copy of show cause notice dated 31.08.2020 has been enclosed herewith as **Annexure R7-03**.
- 6) As per the information provided by the Municipal Corporation, Jabalpur the development activities at the site had begun in December 2019. A fresh inspection of the site was carried out by MPPCB on 12.01.2021 by officials of MPPCB in presence of the representatives of the Municipal Corporation, Jabalpur. The copy of the inspection report and photograph of site (as on 12.01.2021) has been enclosed herewith as **Annexure R7-04**. That, no arrangements have been made for establishing the water pollution control arrangements and disposal of the waste so generated.
- 7) That, after the inspection dated 12.01.2021 another notice was issued to Commissioner, Municipal Corporation Jabalpur for immediately stopping the construction activities and obtaining required consents from the MPPCB. The copy of show cause notice dated 13.01.2021 has been enclosed herewith as **Annexure R7-05**.
- 8) Following recommendations are made on behalf of MPPCB:-
 - (a) The Municipal Corporation Jabalpur must follow the Guidelines issued by CPCB and make pollution control arrangements accordingly.
 - (b) The Municipal Corporation Jabalpur shall obtain the consent to establish and consent to operate from MPPCB.

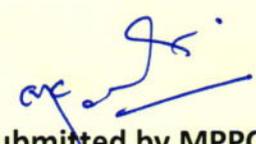


9) That, In view of the above submissions, the answering respondent is not filing a para-wise reply, however the same shall be filed if the Hon'ble Tribunal may so direct.

10)The Hon'ble Tribunal may kindly be pleased to take the aforesaid reply and inspection report on record. An affidavit in support has been enclosed herewith.

Date: 27.01.2021

Place: Bhopal



Submitted by MPPCB:-
Through Officer-in-charge

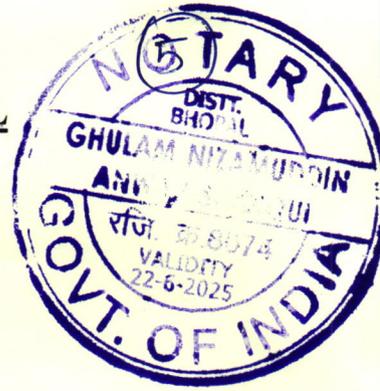


Through Counsel
Adv Parul Bhadoria

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AFFIDAVIT

I, M. K. Mandrai, S/o Late Shri R. B. Mandrai, Age - 53 years, Superintendent Engineer, MP Pollution Control Board, do hereby take on oath as under:

1. That, I am well acquainted with the facts of the case, and the reply has been drafted on my instructions and is based on the official record.
2. That, the documents annexed with the reply are true copies of which they purport to be.
3. That, I swear that this declaration is true, that it conceals nothing, and that no part of it is false.


Deponent
एम. के. मंडराई
अधोक्षण वंत्री - III



AFFIRMATION

I solemnly affirm that this my declaration is true, that it conceals nothing, and that no part of it is false.

Place : Bhopal

Date : 27.01.2021


Deponent
एम. के. मंडराई
अधोक्षण वंत्री - III

IDENTIFIED BY ME

Name.....
Address.....
Signature.....

SWORN BEFORE ME
THE WITHIN NAME

28/1/2021
GHULAM NIZAMUDDIN
ANWAR SIDDIQUI
NOTARY/ADVOCATE
BHOPAL (M.P.)

“Guidelines for Environmental Management of Dairy Farms and Gaushalas”



Central Pollution Control Board
(Ministry of Environment, Forest and Climate Change, Govt. of India)
Parivesh Bhawan, East Arjun Nagar
Delhi-110032

(July 2020)

1. Introduction

India ranks first among the world's milk producing Nations since 1998 and has the largest bovine population in the World. Dairying has become an important secondary source of income for millions of rural families and has assumed the most important role in providing employment and income opportunities particularly for marginal farmers.

Dairy farms are the establishment which in-house milching animals to produce milk for distribution and processing dairy products in milk processing plants. Gaushalas are the establishment which in-house weak, sick, injured, handicapped and abandoned homeless cattle/cows to rehabilitate them.

The dairies/gaushalas may be categorised on the basis of nos. of animals (adult cows & female buffaloes) in a dairy/gaushala i.e. Category-I (upto 25 animals), Category-II (26-50 animals), Category-III (51-75 animals), Category-IV (76-100 animals) and Category-V (above 100 animals).

As per the Livestock Census, carried out by the Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture and Farmers Welfare, the year-wise livestock population of adult female bovine is as follow:

Sl. No.	Year	Adult Cows	Adult Female Buffaloes	Total Cows & Buffaloes
1	1951	5,44,00,000	2,10,00,000	7,54,00,000
2	1956	4,73,00,000	2,17,00,000	6,90,00,000
3	1961	5,10,00,000	2,43,00,000	7,53,00,000
4	1966	5,18,00,000	2,54,00,000	7,72,00,000
5	1972	5,34,00,000	2,86,00,000	8,20,00,000
6	1977	5,46,00,000	3,13,00,000	8,59,00,000
7	1982	5,92,00,000	3,25,00,000	9,17,00,000
8	1987	6,21,00,000	3,91,00,000	10,12,00,000
9	1992	6,44,00,000	4,38,00,000	10,82,00,000
10	1997	6,44,00,000	4,68,00,000	11,12,00,000
11	2003	6,45,00,000	5,10,00,000	11,55,00,000
12	2007	7,30,00,000	5,45,00,000	12,75,00,000
13	2012	7,67,00,000	5,66,00,000	13,33,00,000
14	2019	8,14,00,000	5,50,00,000	13,64,00,000

Also, as per the Livestock Census carried out by the Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture and Farmers Welfare, in 2019, the state-wise total population of adult female bovine is as follow:

Sl. No.	State/UT	Adult Cows	Adult Female Buffaloes	Total Cows & Buffaloes
1.	Andhra Pradesh	19,80,000	31,61,000	51,41,000
2.	Arunachal Pradesh	1,02,000	2,000	1,04,000
3.	Assam	38,18,000	1,38,000	39,56,000
4.	Bihar	71,47,000	36,70,000	1,08,17,000
5.	Chhattisgarh	33,79,000	3,83,000	37,62,000
6.	Goa	30,000	14,000	44,000

7.	Gujarat	44,94,000	56,71,000	1,01,65,000
8.	Haryana	9,45,000	21,00,000	30,45,000
9.	Himachal Pradesh	9,32,000	3,69,000	13,01,000
10.	Jammu & Kashmir	12,31,000	4,02,000	16,33,000
11.	Jharkhand	34,58,000	4,35,000	38,93,000
12.	Karnataka	40,63,000	16,71,000	57,34,000
13.	Kerala	6,90,000	8,000	6,98,000
14.	Madhya Pradesh	73,42,000	52,96,000	1,26,38,000
15.	Maharashtra	56,99,000	33,19,000	90,18,000
16.	Manipur	77,000	10,000	87,000
17.	Meghalaya	3,33,000	3,000	3,36,000
18.	Mizoram	21,000	1,000	22,000
19.	Nagaland	21,000	3,000	24,000
20.	Odisha	31,94,000	1,52,000	33,46,000
21.	Punjab	15,25,000	22,76,000	38,01,000
22.	Rajasthan	68,19,000	70,15,000	1,38,34,000
23.	Sikkim	68,000	0	68,000
24.	Tamil Nadu	48,20,000	2,61,000	50,81,000
25.	Telangana	14,93,000	21,86,000	36,79,000
26.	Tripura	3,03,000	3,000	3,06,000
27.	Uttarakhand	8,22,000	4,96,000	13,18,000
28.	Uttar Pradesh	92,07,000	1,57,32,000	2,49,39,000
29.	West Bengal	72,73,000	1,93,000	74,66,000
30.	A & N Islands	16,000	1,000	17,000
31.	Chandigarh	8,000	8,000	16,000
32.	Dadar & Nagar Haveli	4,000	1,000	5,000
33.	Daman & Diu	1,000	0	1,000
34.	Delhi	Not available	Not available	Not available
35.	Lakshadweep	1,000	0	1,000
36.	Puducherry	37,000	2,000	39,000
37.	All India	8,13,53,000	5,49,82,000	13,63,35,000

2. Environmental Issues in Dairy Farms and Gaushalas

The major environmental issues of dairy farms and gaushalas are discharges of dung and urinal wastewater. The poor handling of dung and wastewater causes odour problem also. A Bovine animal, on an average, weigh 400 kg and discharges 15-20 kg/day of dung and 15-20 litres/day of urine.

Many dairy farms and gaushalas discharge the cattle dung along with wastewater into the drains, leading to clogging, which ultimately reach to rivers and create water pollution. Also, these clogged drains become breeding ground for mosquitoes creating health hazards and odour nuisance. The dung produces many gases/compounds such as carbon dioxide, ammonia, hydrogen sulphide, methane, etc. which emitted into the atmosphere and responsible for odour issue.

The disposal of cow/buffalo dung is the biggest challenge in dairy farms and gaushalas. However, cattle dung, if effectively utilised, can be a resource of manure & energy. The cattle

dung contains many beneficial constituents which may be used as fuel source either by direct combustion (dung wood) or converted to biogas, soil conditioner, fertilizers, material for wall plastering, construction of granaries, livestock & fish feeding, etc.

Now, following guidelines are framed for management of wastes from dairy farms and gaushalas.

3. Guidelines for Waste Management in Dairy Farms and Gaushalas

3.1 Solid Waste Management

The solid wastes produced from dairy farms and gaushalas are basically organic in nature, consisting of cattle dung, feed residue, bedding, etc. The waste produced is not hazardous in nature but its proper handling and disposal needs attention. The guidelines for the management of solid wastes are as follow:

- i. Dairies and gaushalas should collect dung from the floor of the shed at regular interval, so as to keep the floor clean. The surrounding areas should also be cleaned regularly to prevent obnoxious smell in the area.
- ii. Dairy premises and its surrounding areas should be properly sanitized and disinfected, e.g. by sprinkling crushed lime, regularly.
- iii. The solid wastes should be collected & stored properly for its treatment.
- iv. Dairies and gaushalas should dispose the domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) as per the provisions of "Solid Waste Management Rules, 2016".
- v. Dairies and gaushalas should not wash dung & fodder residue etc. into drains in order to avoid clogging of drains. The local bodies/corporations/SPCBs should ensure that untreated wastes are not discharged outside the dairy premises.
- vi. Dairies and gaushalas should have adequate infrastructure to ensure proper handling, treatment and disposal of solid wastes and wastewater. They may set-up individual or common treatment facilities wherein cluster. The local government bodies/corporations/SPCBs should facilitate the dairies/gaushalas/ entrepreneurs/ NGOs in setting up of individual or common treatment facilities.
- vii. The following methods for disposal/ utilisation of solid wastes (dung) may be adopted:
 - a. Composting/Vermicomposting: Composting is a manure management practice to reduce the impact on the environment. Composting is the biological decomposition and stabilization of organic material. The process produces a final product that is stable, free of pathogens, reduced odours and can be applied on the land. Vermicomposting is the method of preparing compost with the use of earthworms that enriches soil quality by improving its physicochemical and biological properties. It is becoming popular as a major component of organic farming system.
 - b. Biogas/Compressed biogas (CBG) production (anaerobic digestion): Biogas plants are the best way to handle the dung waste. Biogas is generated in the process of biodegradation of organic materials under anaerobic conditions which may be utilised for cooking and power generation. The Biogas plant provides the digested organic manure for crops. Biogas can be processed and filled in cylinders. The biogas may be further purified to remove hydrogen sulphide (H₂S), carbon dioxide (CO₂) & water vapour and compressed (known as Compressed Bio Gas, CBG)

which has methane (CH₄) content of more than 90% as per BIS standard IS 16087:2016. CBG has calorific value and other properties similar to CNG and hence can be utilized as green renewable fuel as replacement of CNG in automotive, industrial and commercial areas.

- c. Manufacture of dung wood to be used as fuel: The cattle dung can be used as fuel as a replacement of firewood. The cattle dung can be dewatered and converted to value added products such as logs, powder etc. by mechanized/semi-mechanized machines. This option can be easily adopted at dairy farms and gaushalas in economical manner, creating substantial value & no damage to the environment.

3.2 Wastewater Management

The guidelines for the management of wastewater are as follow:

- i. Dairies and gaushalas should take necessary steps for the judicious usage of water for drinking & bathing of cattles and other services including floor cleaning, however, the same should not exceed 150 litres/day/cattle.
- ii. Dairies and gaushalas should ensure that the wastewater, being discharged, is adequately treated so as to meet the standards as prescribed by SPCBs/PCCs.
- iii. Dairies and gaushalas should ensure that the wastewater does not percolate through ground and pollutes the groundwater. The flooring of the shed should be properly paved (impervious) with a wastewater collection system. However, the floor should not be slippery in order to ensure safety of animals.

3.3 Air Quality Management

The guidelines for the management of air quality/emissions (includes gaseous emissions, odour and dust) from dairy farms and gaushalas are as follow:

- i. The animal housing should be adequately ventilated allowing sufficient supply of fresh air to remove humidity, dissipate heat and prevent build-up of gases such as methane, carbon dioxide, ammonia, etc.
- ii. Dairy farms and gaushalas should follow good housekeeping practices like maintaining proper sanitary conditions, protecting dung from unwanted pests/insects in order to minimize odour nuisance.
- iii. The floor, feeding, water and air spaces available for each animal should be adequate for standing, resting, loafing, movement, feeding, watering and ventilation. The space requirements should be provided as per the standards prescribed by the Bureau of Indian Standards (BIS) (BIS 12237:1987 & 11799:2005).
- iv. Dairy farms and gaushalas should improve/modify the quality and dosage of feed/forage/supplements in order to reduce enteric methane generations from livestock. It is beneficial to animal health/nutrition and reduced impact on environment. They should obtain ration advisory for the same from any of the agricultural institutes/departments like Krishi Vigyan Kendra, State Dairy Department, Animal Husbandry Department, NDRI, NDDDB, etc.
- v. Dairy farms and gaushalas should plant trees or develop green belts to provide a barrier against the spread of foul smell or noise originating from them.

4. Siting Policy:

The siting criteria will be applicable for new establishment, however, the existing establishments should take appropriate pollution control measures as per the guidelines. The siting policy for dairy farms and gaushalas are as follow:

- i. Dairy farms and gaushalas should be located outside city/village boundaries, atleast 200 meters away from residential dwellings and 500 meters away from hospitals & schools.
- ii. Dairy farms and gaushalas should not be located in flood prone areas, subject to flooding at 1-in-25-year or more frequent levels in order to avoid contamination of water bodies.
- iii. Dairy farms and gaushalas should not be located in areas with shallow groundwater depth of about 10 to 12 feet and in particular in alluvium areas in order to avoid groundwater contamination.
- iv. Dairy farms and gaushalas may be allowed to follow minimum distance criteria given below which may be subject to vary with the local conditions:
 - a. National and State Highways: 200 meters from National Highway and 100 meters from State Highway in order to avoid odour nuisance and road accident caused due to cattle.
 - b. Major drinking water reservoir on catchment side: 500 meters in order to avoid water contamination due to leakages/spillages from the dairy farms and gaushalas.
 - c. Drinking water source like wells, summer storage tanks, other tanks (drinking water): 100 meters in order to avoid water contamination.
 - d. Major watercourses like River and Lake: 500 meters in order to avoid water contamination.
 - e. Canals: 200 meters in order to avoid water contamination.
 - f. Inter-se distance between two establishments should be atleast 5 meters for ventilation. Each unit should provide atleast 2.5 meters from each side and develop the green belt.

5. Regulatory/ Monitoring Mechanism:

- i. The local authorities/corporations should carry out inventory of the dairy farms and gaushalas located in their jurisdiction in the modified inventory performa given at **Annexure-A**. The same should be updated and shared with the concerned SPCB/PCC on annual basis (calendar year wise).
- ii. The local bodies/municipal corporations shall publish a public notice in newspapers and on their website for registration of dairy farms and gaushalas as per municipal law. The registration may be done preferably through online mode and same may be displayed at their websites.
- iii. The SPCBs/PCCs shall publish a public notice for dairy farms and gaushalas to obtain consent to establish and consent to operate under Water Act, 1974 as well as Air Act, 1981 as per the categorization of industries. CPCB issued directions on 10.07.2020 under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and the Air (Prevention & Control of Pollution) Act, 1981 regarding classification of Dairy Farms and Gaushalas into Orange and Green Category, respectively.
- iv. The SPCBs/PCCs/local bodies/municipal corporations shall upload the environmental guidelines and **Form-A** for compliance status of environmental guidelines on their website and also circulate to all the dairy farms and gaushalas. The compiled status of

compliance in the form of report shall be submitted once in six months by SPCBs/PCCs to CPCB for Audit purpose.

- v. The concerned SPCBs/PCCs/local bodies/corporations should monitor the dairy farms and gaushalas on regular basis to ensure the proper disposal of cattle dung and wastewater to check compliance of environmental norms. The SPCBs/PCCs will considered the carrying capacity of the surroundings while allowing a new establishment and laying down the environmental norms.
- vi. The SPCBs/PCCs shall carry out environmental audit of atleast 2 dairy farms and 2 gaushalas, randomly selected from each district of the state/UT and submit the compliance and action taken report to CPCB on half yearly basis.
- vii. CPCB shall carry out environmental auditing of 4 dairy farms and 4 gaushalas in each state/UT, randomly selected based on the information received from SPCBs/PCCs on annual basis.
- viii. In case of any violation of environmental norms under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protect) Act, 1986 by dairy farms and gaushalas, the concerned SPCBs/PCCs should impose environmental compensation as per the CPCB methodology for "Environmental Compensation to be levied on Industrial Units", for damaging the environment and in order to stop polluting activity and initiate prosecution for repeatedly polluting units.
- ix. SPCBs/PCCs should provide training and consultation to the Gram Panchayat for implementation of guidelines in their jurisdiction. Gram Panchayat should ensure the implementation of the guidelines by dairy farms and gaushalas falling under their jurisdiction for handling and management of the wastes.
- x. Hands on practical trainings on environment/waste management & treatment technologies, scientific feeding for enteric methane reduction, waste to wealth management programme, etc. should be provided to dairy workers/entrepreneurs by the local bodies/SPCBs/PCCs on regular interval.

Status of Compliance of Guidelines for Environmental Management of Dairy Farm and Gaushalas

(Encircle the correct one)

1.	Name/ address of Dairy Farm/Gaushala	
2.	Area occupied by Dairy Farm/Gaushala (plot area)	
3.	Contact person (Name, Designation, and Contact No, FAX, e mail)	
4.	Status of registration with local bodies/corporations	Registered / Not-registered
5.	Status of consent to operate from SPCBs/PCCs	Valid/Expired/Applied
6.	Total no. of animals in dairy farm/gaushala a. Adult Cows b. Adult Female Buffaloes c. Calves d. Any other	
7.	Category of dairy farm/gaushala	Category-I (upto 25 animals) Category-II (26-50 animals) Category-III (51-75 animals) Category-IV (76-100 animals) Category-V (above 100 animals)
8.	Total amount of cow/buffalo dung produced (ton per day) by dairy farm/gaushala @ 14 Kg/day/animal	
9.	Methods of disposal/utilization of cattle dung by dairy farm/gaushala	Composting/Vermicomposting Biogas/Compressed biogas (CBG) production Manufacture of dung wood Any other (specify)
10.	Whether wastewater is treated or not?	Yes/No
11.	Methods of disposal/utilization of wastewater by dairy farm	In drain/field

Solid Waste Management		
12.	Is the dung collected from the floor of the shed at regular interval, so as to keep floor clean? Are the surrounding areas cleaned regularly to prevent obnoxious smell?	Yes/No Yes/No
13.	Are the dairy premises and its surroundings areas properly sanitized and disinfected regularly?	Yes/No
14.	Are the solid waste collected & stored properly for its treatment & disposal?	Yes/No
15.	Are the domestic hazardous wastes (vaccines, vials, medicines, syringes, etc.) disposed as per the provisions of "Solid Waste Management Rules, 2016"	Yes/No
16.	Are the dung & fodder residue etc. washed into drain?	Yes/No
Wastewater Management		
17.	Total amount of water used for drinking & bathing of cattles and other services including floor cleaning per day	litres/day
18.	Are any necessary steps taken for judicious usage of water for drinking & bathing of cattles and other services including floor?	Yes/No
19.	Is any wastewater percolate through ground?	Yes/No
20.	Is the flooring of shed properly paved with wastewater collection system?	Yes/No
21.	Whether infrastructure to ensure proper handling & treatment of wastewater?	Individual treatment facility Common treatment facility No treatment
Air Quality Management		
22.	Is the animal housing adequately ventilated?	Yes/No
23.	Are the good housekeeping practices followed?	Yes/No
24.	The space provided for animals by dairy farm/gaushala Covered floor area Open floor area Feeding manger length Water trough length	 m ² m ² m m

25.	Is ration advisory obtained from any of the agricultural institutes/department?	Yes/No
26.	Are the dosage of feed/forage/supplements given as per ration advisory?	Yes/No
27.	No. of trees/plants planted in the premises	
Siting Policy		
28.	Minimum distance from following features: a) Residential Dwelling/Hospital/School b) National Highway/State Highway c) Major drinking water reservoir on catchment side d) Drinking water source like wells, summer storage tanks, other tanks (drinking water) e) River/Lake f) Canal g) Dairy Farm/Gaushala	
29.	Is dairy farm/gaushala located in flood prone area?	Yes/No
30.	Is dairy farm/gaushala located in shallow groundwater depth area?	Yes/No

(Signature of Official)
(Name & Designation of Official)

Inventory Performa for Dairies and Gaushalas in the State/UT

Sl. No.	Description	Urban Area	Peri-urban Area	Rural Area
1.	Total no. of dairies <ul style="list-style-type: none"> • Category-I (upto 25 animals) • Category-II (26-50 animals) • Category-III (51-75 animals) • Category-IV (76-100 animals) • Category-V (above 100 animals) • Total 	• • • • • •	• • • • • •	• • • • • •
2.	Total no. of animals in <ul style="list-style-type: none"> • Category-I dairies • Category-II dairies • Category-III dairies • Category-IV dairies • Category-V dairies • Total 	• • • • • •	• • • • • •	• • • • • •
3.	Total amount of cow/buffalo dung produced (ton per day) by <ul style="list-style-type: none"> • Category-I dairies • Category-II dairies • Category-III dairies • Category-IV dairies • Category-V dairies • Total 	• • • • • •	• • • • • •	• • • • • •
4.	Methods of disposal/utilisation of cattle dung and wastewater by dairies (to be enclosed)			
5.	Total no. of dairy colonies/clusters (list of such dairy colonies/clusters along with the details of no. of dairies, no. of cattles, method of disposal/utilisation of cattle dung & wastewater, etc. to be enclosed)	•	•	•
6.	Total no. of Gaushalas <ul style="list-style-type: none"> • Category-I (upto 25 animals) • Category-II (26-50 animals) • Category-III (51-75 animals) • Category-IV (76-100 animals) • Category-V (above 100 animals) • Total 	• • • • • •	• • • • • •	• • • • • •

7.	Total no. of animals in • Category-I Gaushalas • Category-II Gaushalas • Category-III Gaushalas • Category-IV Gaushalas • Category-V Gaushalas • Total	• • • • • •	• • • • • •	• • • • • •
8.	Total amount of cow dung produced (ton per day) by • Category-I Gaushalas • Category-II Gaushalas • Category-III Gaushalas • Category-IV Gaushalas • Category-V Gaushalas • Total	• • • • • •	• • • • • •	• • • • • •
9.	Methods of disposal/utilisation of cattle dung and wastewater by Gaushalas (to be enclosed)			

Note:

Urban area: As per the Census of India 2011, the urban area is defined as follows:

- i. All places with a municipality, corporation, cantonment board or notified town area committee, etc.
- ii. All other places which satisfied the following criteria:
 - a. A minimum population of 5,000;
 - b. At least 75 per cent of the male main working population engaged in non-agricultural pursuits; and
 - c. A density of population of at least 400 persons per sq. km.

Peri-urban area: It is an area or habitation located on the perimeter of the urban area having partial or complete influence of urbanization. It undergoes dramatic changes over a given period of time.

निरीक्षण प्रतिवेदन

ग्राम उमरिया, वार्ड क्र0 79 जबलपुर में नगर निगम जबलपुर द्वारा निर्माणाधीन गौशाला का निरीक्षण :-

1. निरीक्षण दिनांक :- 15/09/2020
2. निरीक्षण दौरान उपस्थिति प्रतिनिधि :- 1. श्री उमेश टोपरे, संभागीय यंत्री वार्ड नं. 79
नगर निगम जबलपुर।
2. श्री अजय यादव, टाईम कीपर नगर निगम जबलपुर
3. निरीक्षणकर्ता :- टी0एस0 बनर्जी, वैज्ञानिक

दिनांक 15/09/2020 को ग्राम उमरिया, वार्ड क्रमांक 79 जबलपुर का निरीक्षण माननीय नेशनल ग्रीन अधिकरण भोपाल बेंच के प्रकरण क्रमांक 80/2020 के संदर्भ में किया गया।

निरीक्षण में बिन्दुवार जानकारी निम्नानुसार है :-

- 1- यह कि नगर निगम जबलपुर द्वारा उमरिया ग्राम वार्ड क्रमांक 79 में गौशाला के निर्माण का कार्य किया जा रहा है। निरीक्षण दौरान गौशाला के निर्माण का कार्य चालू है।
- 2- यह कि गौशाला के निर्माण हेतु 26.79 हेक्टेयर जमीन है। वर्तमान में 28 मीटर x 16 1/2 मीटर गौशाला हेतु शेड के निर्माण कार्य एवं भूसा के रखने के लिये 20 मीटर x 30 मीटर शेड के निर्माण का कार्य चालू है।
- 3- यह कि गौशाला के निर्माण कार्य नगर निगम सीमा क्षेत्र के अंदर किया जा रहा है।
- 4- यह कि गौशाला से नेशनल लॉ युनिवर्सिटी लगभग 3.0 कि.मी. दूरी पर है।
- 5- यह कि गौशाला से लगभग 300 मीटर की दूरी पर उमरिया रहवासी क्षेत्र है।
- 6- यह कि गौशाला से करीबन 600 मीटर दूरी पर उमरिया तालाब है।
- 7- यह कि गौशाला से राज्य राजमार्ग करीबन 1.12 कि0मी0 है।
- 8- यह कि गौशाला से स्कूल की दूरी लगभग 700 मीटर है।
- 9- यह कि गौशाला से नहर की दूरी करीबन 3.5 कि0मी0 है।
- 10- यह कि नगर निगम जबलपुर द्वारा गौशाला के निर्माण हेतु म0प्र0 प्रदूषण नियंत्रण बोर्ड में नियमानुसार सम्मति प्राप्त नहीं की गई है।

अभिमत -

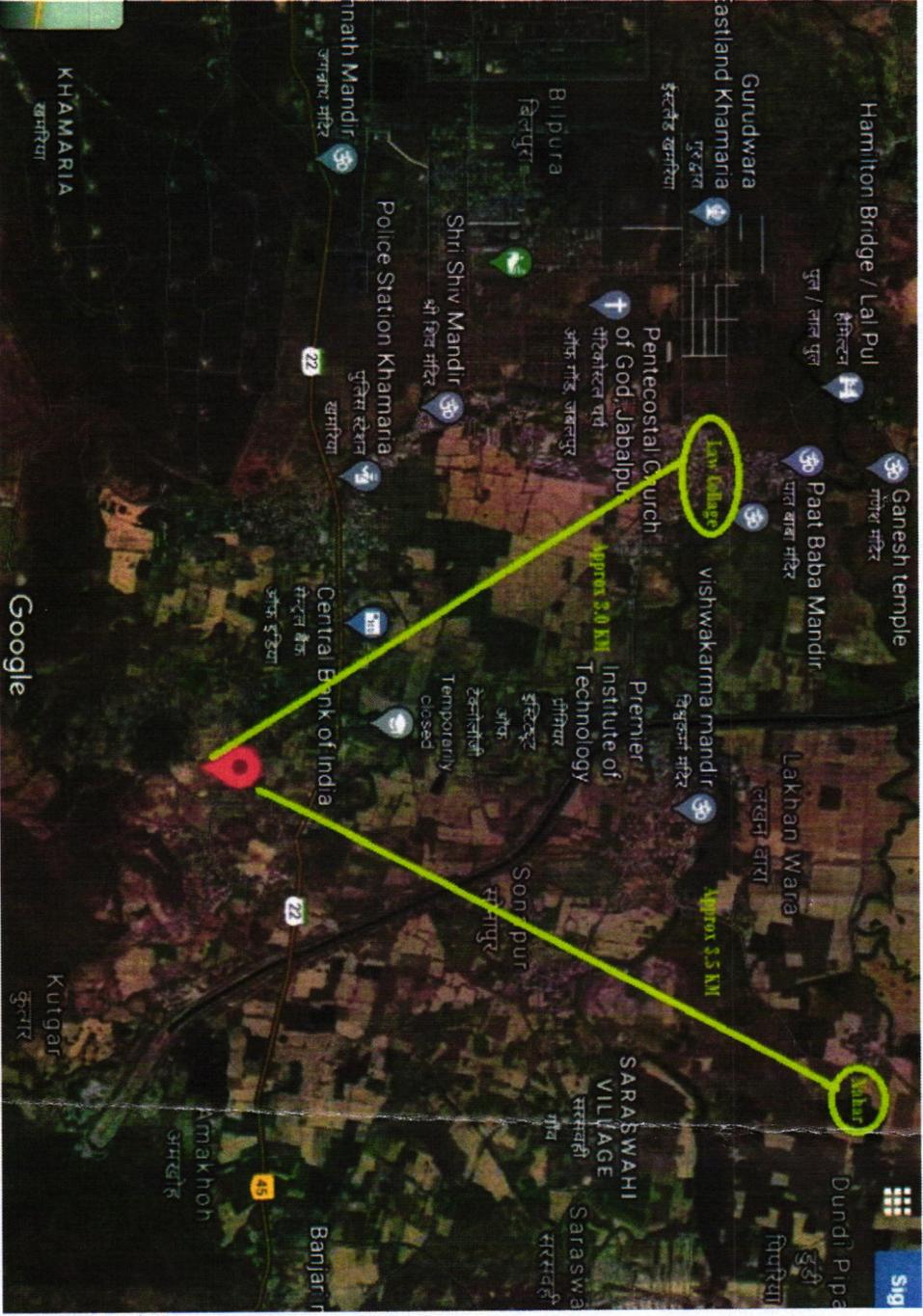
केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा डेयरी/गौशाला हेतु दिनांक 07 जुलाई 2020 की गाईडलाईन को वेबसाईट में प्रदर्शित किया है। गौशाला का निर्माण कार्य नगर निगम क्षेत्र एवं सिटी लिमिट सीमा में किया जा रहा है। गौशाला का निर्माण कार्य केन्द्रीय प्रदूषण नियंत्रण बोर्ड की गाईडलाईन अनुसार किया जाना है। प्रतिवेदन आवश्यक कार्यवाही हेतु प्रस्तुत है।

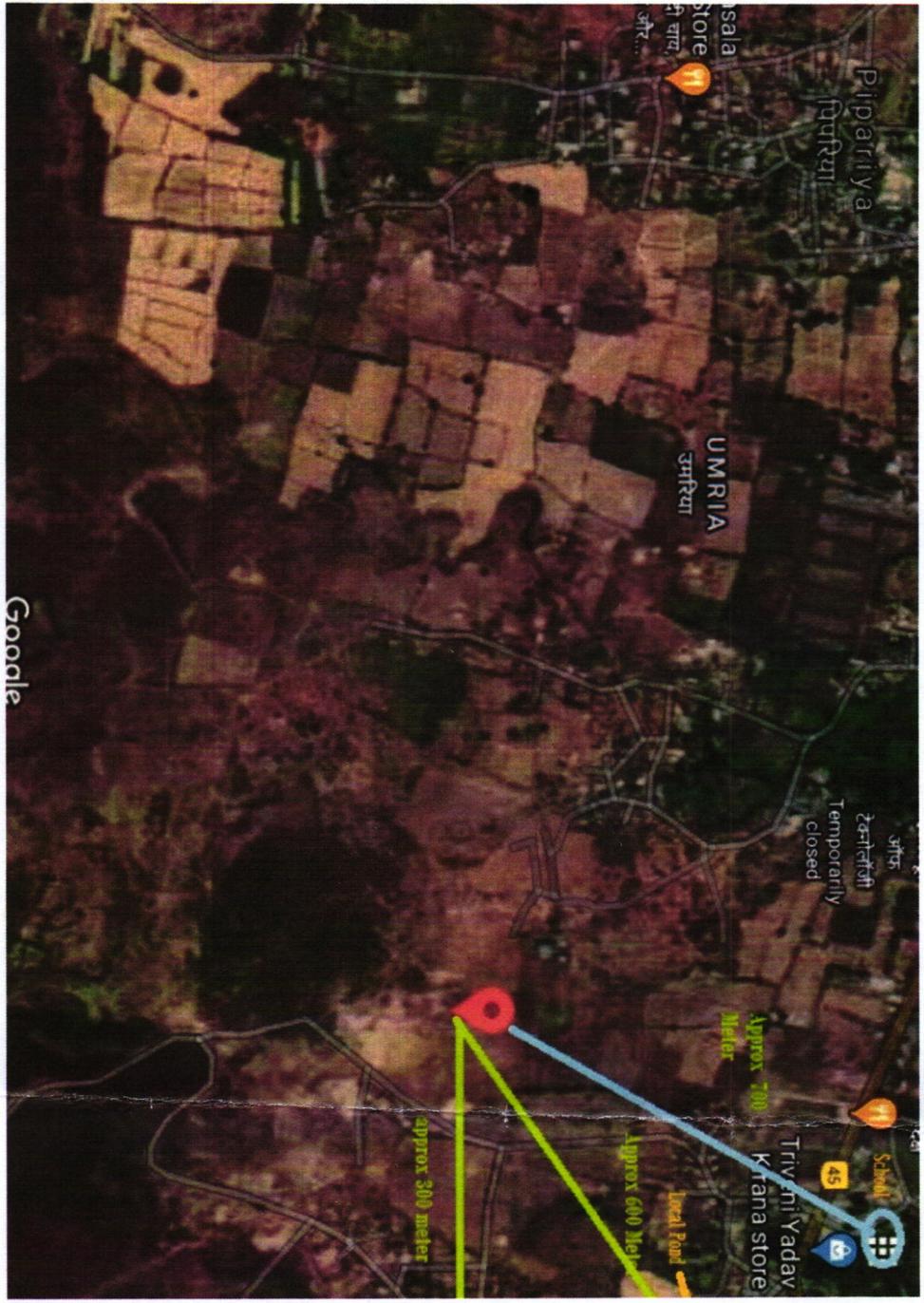


(टी0एस0बनर्जी)

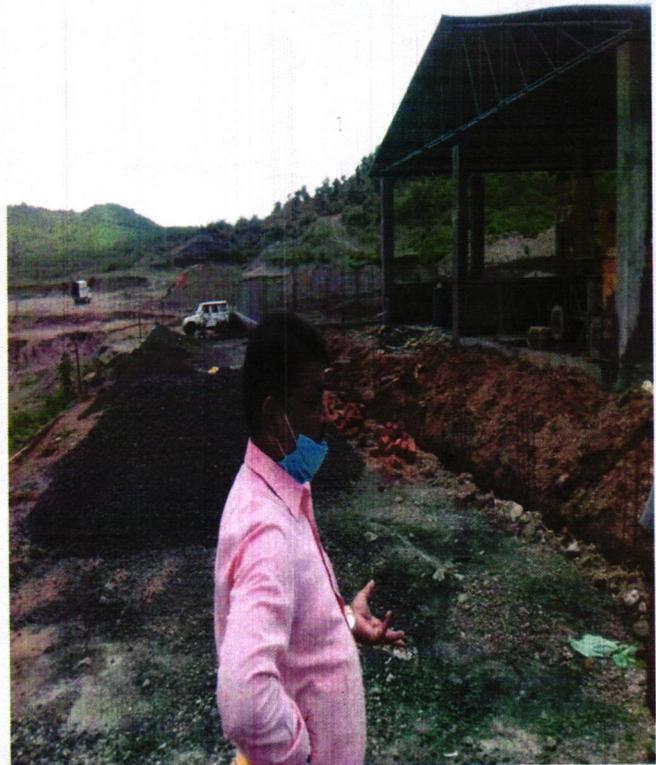
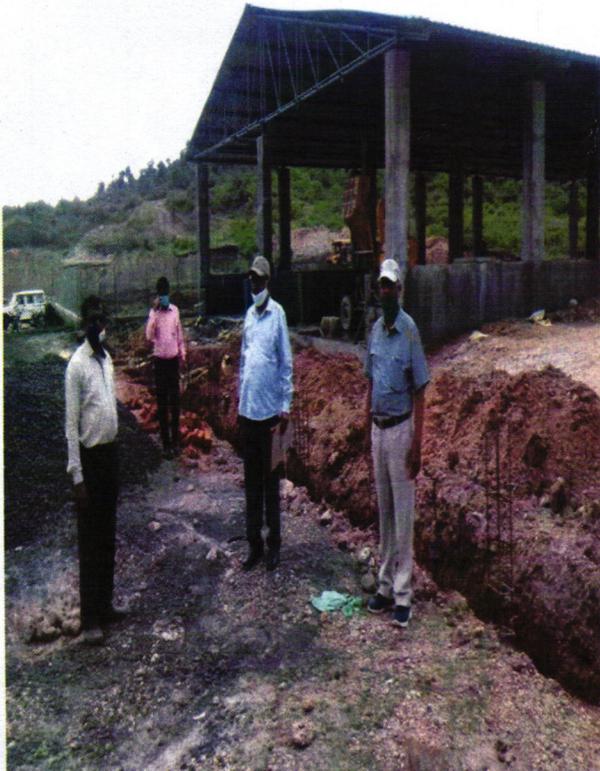
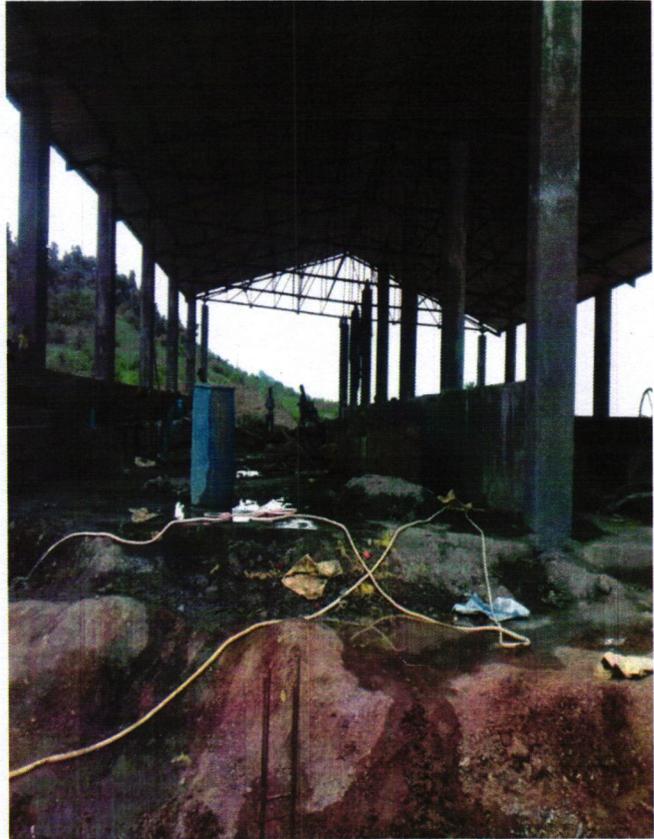
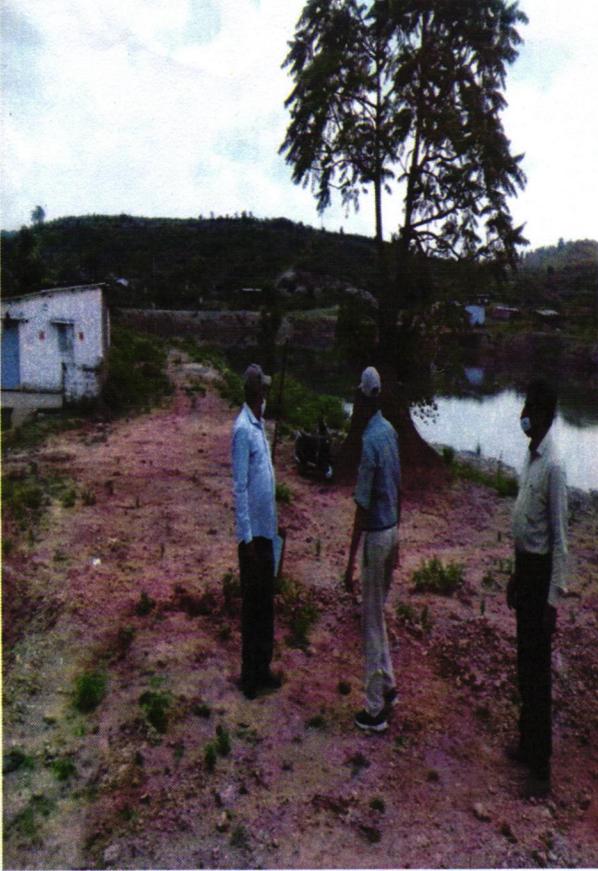
वैज्ञानिक

म0प्र0 प्रदूषण नियंत्रण बोर्ड
जबलपुर (म0प्र0)

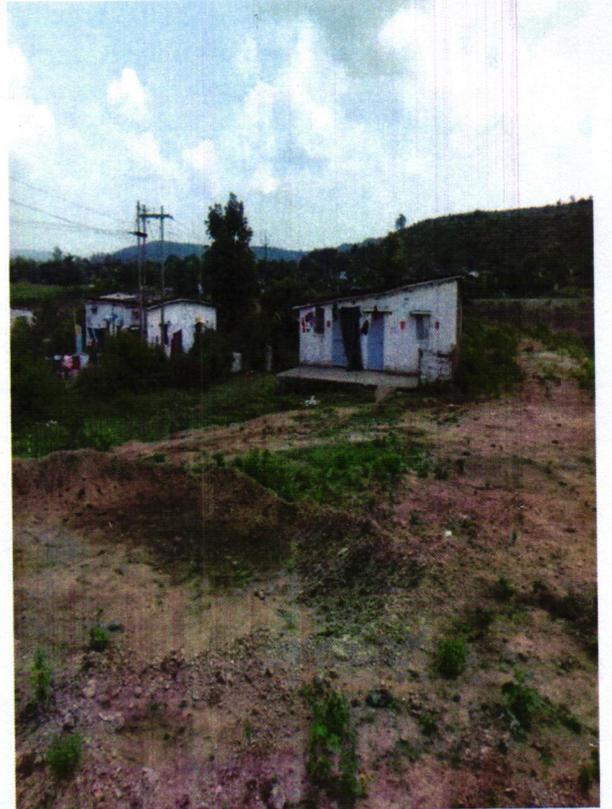
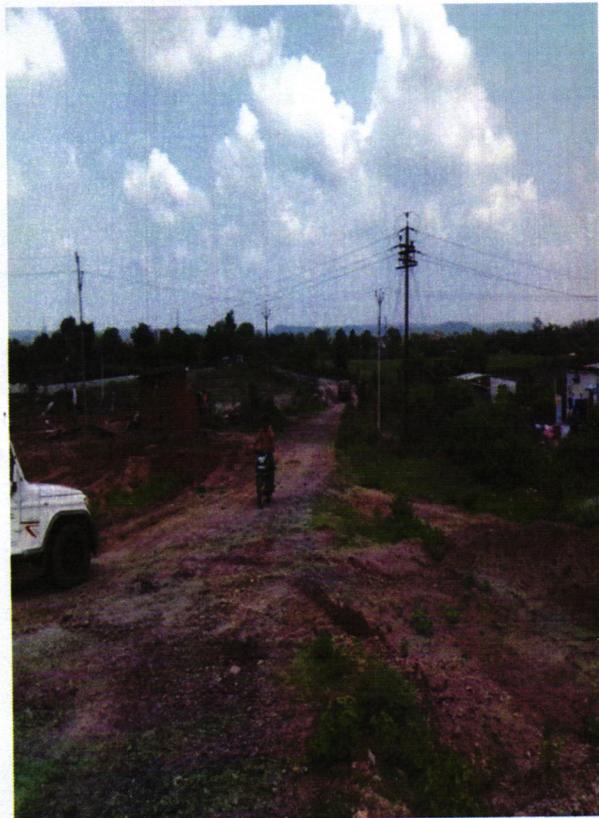
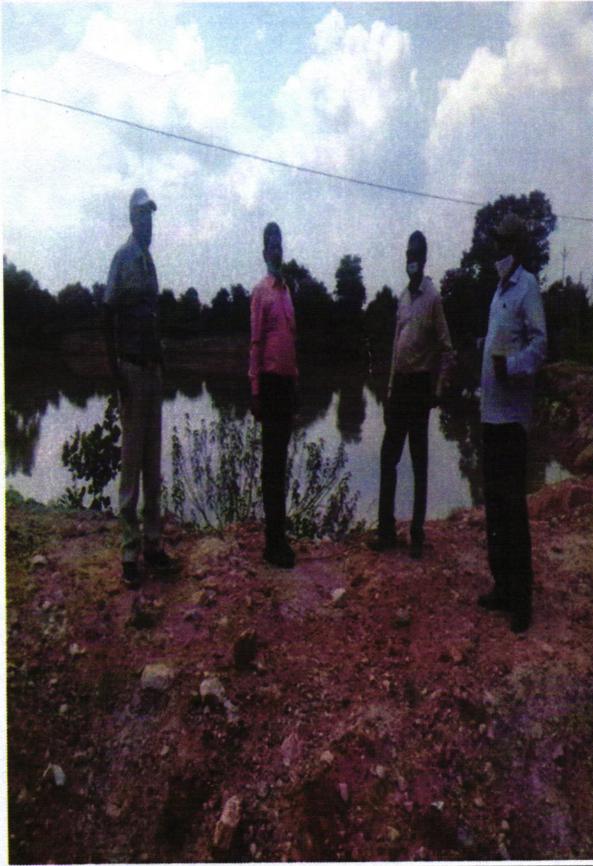




उमरिया ग्राम, वार्ड क्र0 79 जबलपुर में निर्माणाधीन गौशाला का निरीक्षण दिनांक 15/09/2020



उमरिया ग्राम, वार्ड क्र0 79 जबलपुर में निर्माणाधीन गौशाला का निरीक्षण दिनांक 15/09/2020





क्षेत्रीय कार्यालय,

म.प्र. प्रदूषण नियंत्रण बोर्ड,

स्कीम नं० 5, प्लॉट नं.455/456, विजयनगर, जबलपुर-482002

Phone & Fax-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक / 1128 / क्षे.का / प्रनिबो / 2020,
पति

जबलपुर, दिनांक 31/08/2020

आयुक्त,
नगर पालिक निगम,
जबलपुर (म0प्र0)

विषय - कुण्डम मार्ग पर अमझर घाटी के पहले उमरिया ग्राम में बोर्ड की सम्मति बिना गौशाला का निर्माण करने के कारण, कारण बताओ सूचना पत्र।

संदर्भ :- 1-माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 20/05/2010
2-केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा इन्वायरमेंटल मैनेजमेंट ऑफ डेयरी फार्म एवं गौशाला हेतु जारी गाईडलाईन जुलाई 2020

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उपरोक्त विषयांतर्गत लेख है, कि कुण्डम मार्ग पर अमझर घाटी के पहले उमरिया ग्राम जो कि नगर पालिक निगम जबलपुर की सीमा में आता है। उक्त क्षेत्र में गौशाला का निर्माण किया जा रहा है। जिसका स्थल निरीक्षण दिनांक 27/08/2020 इस कार्यालय के बैज्ञानिक डॉ अजय खरे द्वारा किया गया। डेयरी फार्म एवं गौशाला हेतु केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा इन्वायरमेंटल ऑफ डेयरी फार्म एवं गौशाला हेतु निम्नलिखित बिन्दुओं पर गाईडलाईन जारी की गई है जिसके अनुसार

1. यह कि डेयरी फार्म एवं गौशालाएं शहर/गाँव की सीमाओं के बाहर स्थित होनी चाहिये तथा आवासीय आवासों से 200 मीटर दूर और अस्पतालों और स्कूलों से 500 मीटर की दूरी पर डेयरी फार्म एवं गौशालाएँ बाढ़ में स्थित नहीं होनी चाहिये।
2. यह कि प्रवण क्षेत्रों, जल निकायों के संदूषण से बचने के लिये 1 से 25 वर्ष या अधिक लगातार स्तरों पर बाढ़ के अधीन।
3. यह कि भूजल संदूषण से बचने के लिये लगभग 10 से 12 फीट और विशेष रूप से जलोढ़ क्षेत्रों में उथले भूजल की गहराई वाले क्षेत्रों में डेयरी फार्म और गौशालाएं नहीं होनी चाहिये।
4. यह कि डेयरी फार्म और गौशालाओं को नीचे दी गई न्यूनतम दूरी के मापदण्ड का पालन करने की अनुमति दी जा सकती है, जो स्थानीय परिस्थितियों के अनुसार भिन्न हो सकते हैं।
5. राष्ट्रीय और राज्य राजमार्ग: मवेशियों के कारण होने वाले गंध उपद्रव और सड़क दुर्घटना से बचने के लिए राष्ट्रीय राजमार्ग से 200 मीटर और राज्य राजमार्ग से 100 मीटर की दूरी पर होना चाहिए।

6. डेयरी फार्मों और गौशालाओं से लीकेज/स्पिलज के कारण जल संदूषण से बचने के लिये कैचमेंट साईड पर 500 पेयजल भंडार की दूरी होना चाहिए।
7. कुओं, गर्मियों के भण्डारण, टैंकों, अन्य टैंकों (पीने का पानी) जैसे पानी के स्रोत : पानी के प्रदूषण से बचने के लिये 100 मीटर की दूरी होना चाहिये।
8. नदी और झील जैसे प्रमुख जल स्रोत : पानी के प्रदूषण से बचने के लिये 500 मीटर की दूरी होना चाहिये।
9. नहर से पानी के प्रदूषण से बचने के लिये 200 मीटर की दूरी निहित है।
10. दो प्रतिष्ठानों के बीच अंतर से दूरी वेंटिलेशन के लिये कम से कम 5 मीटर होनी चाहिये। प्रत्येक इकाई को प्रत्येक तरफ में कम से कम 5 मीटर होनी चाहिये। प्रत्येक इकाई को प्रत्येक तरफ से कम से कम 2.5 मीटर प्रदान करना चाहिये एवं ग्रीन बेल्ट विकसित करना चाहिये।

उपरोक्तानुसार गाईडलाइन के अनुसार, आपसे अनुरोध है कि उपरोक्त गौशाला के निर्माण कार्य को तुरन्त रोका जावे तथा उक्त कार्य को करने से पूर्व म०प्र० प्रदूषण नियंत्रण बोर्ड से नियमानुसार सम्मति एवं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गाईडलाइन के अनुसार ही डेयरी/गौशाला का निर्माण कार्य किया जावे। अन्यथा उक्त नियमों/अधिनियमों का उल्लंघन माना जावेगा। कृपया सूचनार्थ प्रेषित हैं

(डा० पुष्पेन्द्र सिंह)
क्षेत्रीय अधिकारी

म०प्र० प्रदूषण नियंत्रण बोर्ड
जबलपुर (म०प्र०)

निरीक्षण प्रतिवेदन

दिनांक 12/01/2021 को मुख्यालय के पत्र क्रमांक Q-1 भोपाल दिनांक 08/01/2021 के संदर्भ में माननीय राष्ट्रीय हरित अधिकरण भोपाल बेंच में प्रकरण क्रमांक 80/2010 संबंध में ग्राम उमरिया, वार्ड नं.-79 जबलपुर में नगर निगम जबलपुर द्वारा निर्माणाधीन गौशाला का निरीक्षण किया गया निरीक्षण दौरान श्री उमेश टोपरे, संभागीय अधिकारी, नगर निगम जबलपुर एवं श्री लल्ला पटेल सब इंजीनियर नगर निगम उपस्थित थे।

बिन्दुवार जानकारी निम्नानुसार है :-

1. गौशाला के प्रोजेक्ट के संबंध में शासन द्वार प्रदत्त प्रशासकीय, तकनीकी एवं वित्तीय स्वीकृति की तिथि :-

क्र०	कार्य का नाम	राशि	आई.डी.नं.	स्वीकृत दिनांक	ठेकेदार
1	वार्ड क्रमांक 79 के अंतर्गत उमरिया में गौशाला संचालन हेतु भूसा शेड का निर्माण कार्य	51,03551	5938	15-05-2020	दुबे फेब्रीकेटर्स एण्ड कन्स्ट्रक्शन
2	वार्ड क्रमांक 79 के अंतर्गत उमरिया में गौशाला हेतु फेंसिंग कार्य	1389,033	5930	20-05-2020	दुबे फेब्रीकेटर्स एण्ड कन्स्ट्रक्शन
3	वार्ड क्रमांक 79 के अंतर्गत उमरिया में गौशाला में काउ शेड निर्माण का कार्य	30,000,00	2693	15-11-2019	सौरभ कन्स्ट्रक्शन

2. गौशाला के निर्माण प्रारंभ की तिथि की जानकारी :-

क्र.	कार्य का नाम	निर्माण प्रारंभ की तिथि
1	वार्ड क्रमांक 79 के अंतर्गत उमरिया में गौशाला संचालन हेतु भूसा शेड का निर्माण कार्य	25-07-2020
2	वार्ड क्रमांक 79 के अंतर्गत उमरिया में गौशाला हेतु फेंसिंग कार्य	25-07-2020
3	वार्ड क्रमांक 79 के अंतर्गत उमरिया में गौशाला में काउ शेड निर्माण का कार्य	23-12-2019

3. वर्तमान में गौशाला के निर्माण की स्थिति :-

1. निर्माणाधीन गौशाला वार्ड क्रमांक 79 उमरिया में लगभग 55 एकड़ भूमि है, जिसमें संचालन हेतु 20 मीटर x 30 मीटर भूसा शेड के निर्माण कार्य में शीट लगाये जाने का कार्य किया जा रहा है।

2. गौशाला के फैंसिंग का कार्य पूर्ण कर लिया गया है।
3. गौशाला हेतु 17 मीटर x 29 मीटर का काउ सेड के निर्माण का कार्य पूर्ण कर लिया गया है।
4. नगर निगम द्वारा गौशाला के संबंध में स्थापना सम्मति प्राप्त करने हेतु आवेदन की स्थिति :-

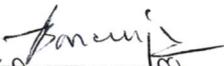
नगर निगम जबलपुर द्वारा वार्ड क्रमांक-79 उमरिया में निर्माणाधीन गौशाला हेतु बोर्ड से स्थापना सम्मति हेतु आवेदन नहीं किया गया है, नगर निगम जबलपुर द्वारा बोर्ड से बिना स्थापना सम्मति प्राप्त किये गौशाला के निर्माण का कार्य चालू है। पूर्व में दिनांक 27/08/2020 को निरीक्षण के संदर्भ में आयुक्त, नगर पालिक निगम जबलपुर को कार्यालय के पत्र क्रमांक 1428 दिनांक 31/08/2020 के द्वारा उमरिया ग्राम वार्ड क्रमांक 79 में बोर्ड की सम्मति बिना गौशाला के निर्माण कार्य करने के कारण, कारण बताओं सूचना पत्र जारी किया गया है।

5. गौशाला में जल प्रदूषण नियंत्रण की उपचार व्यवस्था एवं उत्पन्न अपशिष्ट के अपवहन संबंधी जानकारी :-

उमरिया ग्राम वार्ड क्रमांक 79 में निर्माणाधीन गौशाला के जल प्रदूषण नियंत्रण की उपचार व्यवस्था नहीं की गई है न ही उत्पन्न होने वाले अपशिष्ट के अपवहन संबंधी व्यवस्था की गई है।

केन्द्रीय प्रदूषण नियंत्रण बोर्ड, नई दिल्ली द्वारा जुलाई 2020 को डेयरी एवं गौशाला हेतु गार्ड लाईन जारी किया गया है, निर्माणाधीन गौशाला केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी गार्ड लाईन का पालन नहीं किया जा रहा है, न ही बोर्ड से गौशाला निर्माण कार्य हेतु नियमानुसार सम्मति प्राप्त की गई है।

निरीक्षण प्रतिवेदन अवलोकनार्थ एवं आवश्यक कार्यवाह हेतु प्रस्तुत।


(टीएसओबनर्जी)

वैज्ञानिक
म०प्र० प्रदूषण नियंत्रण बोर्ड
जबलपुर (म०प्र०)



(संजय वर्मा)
सहायक यंत्री
म०प्र० प्रदूषण नियंत्रण बोर्ड
जबलपुर (म०प्र०)

ग्राम उमरिया वार्ड क्रमांक-79, जबलपुर में नगर निगम जबलपुर द्वारा निर्माणाधीन गौशाला का निरीक्षण दिनांक 12/01/2021













क्षेत्रीय कार्यालय,
म.प्र. प्रदूषण नियंत्रण बोर्ड,

स्कीम नं० 5, प्लॉट नं. 455/456, विजयनगर, जबलपुर-482002
Phone & Fax-0761-4042780 E-Mail romppcbjbp@rediffmail.com

कमांक / 2322 / क्षे.का / प्रनिबो / 2021,
प्रति,

जबलपुर, दिनांक 13/11/21

आयुक्त,
नगर पालिक निगम,
जबलपुर (म०प्र०)

विषय - कुण्डम मार्ग पर अमझर घाटी के पहले उमरिया ग्राम में बोर्ड की सम्मति बिना गौशाला का निर्माण करने के कारण, कारण बताओ सूचना पत्र।

संदर्भ - 1. माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित ओदश दिनांक 20.05.2010
2. केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा इन्वायरमेंटल मैनेजमेंट ऑफ डेयरी फार्म एवं गौशाला हेतु जारी गाईड लाईन जुलाई 2020
3. इस कार्यालय का पत्र कमांक 1128 दिनांक 31.08.2020

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उपरोक्त विषयांतर्गत लेख है, कि कुण्डम मार्ग पर अमझर घाटी के पहले उमरिया ग्राम जो कि नगर पालिक निगम जबलपुर की सीमा में आता है, उक्त क्षेत्र में गौशाला का निर्माण किया जा रहा है। जिसका स्थल निरीक्षण दिनांक 12.01.2021 को इस कार्यालय के अधिकारियों द्वारा किया गया डेयरी फार्म एवं गौशाला हेतु निम्नलिखित बिन्दुओं पर गाईड लाईन जारी की गई है। जिसके अनुसार

1. यह कि डेयरी फार्म एवं गौशालाएं शहर/गांव की सीमाओं के बाहर स्थित होनी चाहिये तथा आवासीय आवासों से 200 मीटर दूर और अस्पतालों और स्कूलों से 500 मीटर की दूरी पर डेयरी फार्म एवं गौशालाएं बाढ़ में स्थित होनी चाहिये।
2. यह कि, प्रवण क्षेत्रों जल निकायों के संदूषण से बचने के लिये 1 से 25 वर्ष या अधिक लगातार स्तरों पर बाढ़ के आधीन।
3. यह कि, भूजल संदूषण से बचने के लिये लगभग 10 से 12 फीट और विशेष रूप से जलोढ़ क्षेत्रों में उथले भूजल की गहराई वाले क्षेत्रों में डेयरी फार्म और गौशालाएं नहीं होनी चाहिये।
4. यह कि डेयरी फार्म और गौशालाओं को नीचे दी गई न्यूनतम दूरी के मापदण्ड का पालन करने की अनुमति दी जा सकती है, जा स्थानीय परिस्थितियों के अनुसार भिन्न हो सकते हैं।

5. राष्ट्रीय और राज्य मार्ग मवेशियों के कारण होने वाले गंध उपद्रव और सड़क दुर्घटना से बचने के लिये राष्ट्रीय राज्यमार्ग से 200 मीटर और राज्य राजमार्ग से 100 मीटर की दूरी पर होना चाहिए ।
6. डेयरी फार्मों और गौशालाओं से लीकेज/स्पिलज के कारण जल संदूषण से बचने के लिये केचमेंट साईड पर 500 मीटर पेयजल भण्डारण की दूरी होना चाहिए ।
7. कुओं गर्मियों के भण्डारण, टैंकों अन्य टैंकों (पीने का पानी) जैसे स्रोत: पानी के प्रदूषण से बचने के लिये 100 मीटर की दूरी होना चाहिये ।
8. नदी और झील जैसे प्रमुख जल स्रोत : पानी के प्रदूषण से बचने के लिये 500 मीटर की दूरी होना चाहिये ।
9. नहर से पानी के प्रदूषण से बचने के लिये 200 मीटर की दूरी निहित है ।
10. दो प्रतिष्ठानों के बीच के अंतर से दूरी वेंटिलेशन के लिये कम से कम 5 मीटर होनी चाहिये । प्रत्येक इकाई को प्रत्येक तरफ में कम से कम 5 मीटर होनी चाहिये । प्रत्येक इकाई को प्रत्येक तरफ से कम से कम 2.5 मीटर प्रदान करना चाहिये एवं ग्रीन बेल्ट विकसित करना चाहिये ।

उपरोक्तानुसार गाईडलाईन के अनुसार आपसे पुनः अनुरोध है कि उपरोक्त गौशालाओं के निर्माण कार्य को आपके द्वारा बंद नहीं किया गया । अतः निर्माण कार्य को तुरंत बंद किया जावे । तथा उक्त कार्य को करने से पूर्व म.प्र. प्रदूषण नियंत्रण बोर्ड बोर्ड से नियमानुसार सम्मति एवं केन्द्रीय प्रदूषण नियुत्रण बोर्ड द्वारा जारी गाईडलाईन के अनुसार ही डेयरी/गौशाला का निर्माण कार्य किया जावे । अन्यथा एक्त नियमों /अधिनियमों का उल्लंघन माना जावेगा । कृपया सूचनार्थ प्रेषित है ।


 (आलोक कुमार जैन)
 क्षेत्रीय अधिकारी
 M0PRO प्रदूषण नियंत्रण बोर्ड
 जबलपुर (M0PRO)